

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/110/2016

NAME OF THE PETITIONER(S)

: GREEN APPLE FACILITIES AND MEDIA PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1) A. OATY ADAVI COMPANY SECRETARY A Delpadin'
APP licent

Soo. Roc, Chemon

Coursel For Respondent B. Sarkin

## **ORDER**

PCS representing the applicant company present. Heard. Counsel for respondent present. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

bc